

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 210 of 2013

Dated : 17th February, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Matrix Power Pvt. Ltd. ... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory
Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. K.L.D.S. Viwober
Mr. K.V. Mohan
Mr. K.V. Balakrishnan

ORDER

At the request of the learned counsel for the respondent no.2 post the matter for hearing on **10th March, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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